

Para-military forces for 1995-96; and

(d) if so, the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT) : (a) No, Sir.

(b) Does not arise.

(c) and (d). Information is given in the *statement* enclosed.

STATEMENT

CISF has no recruitment programme at present for 1995-96. CRPF has 6408 estimated vacancies in the rank of Constable, but the State-wise allocations are not finalised. The information relating to State-wise allocation of vacancies in the rank of Constable by Assam Rifles, BSF and ITBP is as under :

Name of the State	Assam Rifles	BSF	ITBP
Andhra Pradesh	—	242	—
Assam	100	52	100
Arunachal Pradesh	100	46	—
Bihar	—	295	—
Delhi	—	56	—
Goa	—	45	—
Gujarat	—	216	—
Haryana	100	84	—
Himachal Pradesh	200	30	—
Jammu & Kashmir	100	879	306
Karnataka	—	101	—
Kerala	—	57	—
Madhya Pradesh	—	208	—
Maharashtra	—	400	—
Manipur	100	20	—
Meghalaya	100	25	—
Mizoram	100	41	—
Nagaland	550	9	—
Orissa	—	169	—
Punjab	100	41	—
Rajasthan	—	171	—
Sikkim	—	20	—
Tamil Nadu	100	197	—
Tripura	100	18	—
Uttar Pradesh	200	173	—
West Bengal	100	334	—
Total	2050	3929	406

[Translation]

Vehicle Theft in Delhi

2368. SHRI PANKAJ CHOWDHARY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the incidents of vehicle theft in Delhi have increased considerably during the last two years;

(b) if so, the reasons therefor;

(c) whether the Union Government have recently busted an inter-State gang of vehicle thieves;

(d) if so, the number of persons arrested in this connection and the action taken/proposed against them; and

(e) the preventive measures taken by the Government to check the incidents of vehicle theft in future?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED) : (a) There has been an increase in the incidents of Motor Vehicles theft in the last two years. The number of cases reported under the head 'motor vehicle theft' during the years 1993 and 1994 is as under :

1993	—	3606
1994	—	4151

(b) The main reasons for Motor Vehicles theft in the context of the heavy annual increase in the number of vehicles in Delhi are : shortage of parking areas where vehicles could be easily secured, non-adoption of vehicle security devices by vehicle owners and indulgence in this activity criminals from neighbouring states, etc.

(c) and (d). Seven inter-State gangs of vehicle lifters have been busted during the year 1995 (upto 31.7.95) and twenty four accused persons have been arrested. Five accused persons in one case are facing trial in the court whereas nineteen accused persons arrested in six cases have been remanded to judicial custody.

(e) The following steps have been taken by the Government to check the incidents of vehicle thefts :

- (i) Instructions have been issued to the staff concerned to intensify patrolling. Areas prone to vehicle theft are identified and area security schemes are adopted to prevent theft of motor vehicles.
- (ii) Wide publicity is being given through pamphlets and Doordarshan programmes about preventive measures.
- (iii) Meetings with the residents are held in the respective areas to educate the people to utilize safety devices i.e., installation of car alarm, extra locking devices, etc. Vehicle owners are encouraged to get their vehicles etched as per car etching scheme introduced by Delhi Police.

- (iv) Criminal intelligence about inter-State gangs, especially autolifters, is collected and efforts are made to nab them.
- (v) Police pickets on border check posts also check out-going vehicles.

[English]

Extraction of Coal

2369. SHRI PRAKASH V. PATIL : Will the Minister of COAL be pleased to state :

- (a) whether extraction of coal from deeper seams has been undertaken;
- (b) if so, the details thereof;
- (c) the details of the plan for extraction of such coal in future;
- (d) whether such extraction from deeper seams will be economical; and
- (e) if so, to what extent?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA) : (a) and (b). About 30% of coal production of Coal India Ltd. (CIL) is obtained from underground mines and in case of Singareni Collieries Company Limited (SCCL), about 60% of production comes from underground mines.

(c) With the depletion of the shallow reserves, depth of mining will gradually increase both in opencast as well as underground mines. Planning for extraction of deeper seams is linked to complete extraction of upper seams. Keeping in view the geological as well as techno-economic factors, more underground mines for extraction of deeper reserves had been identified both in CIL and SCCL.

(d) and (e). Cost of extraction of coal in deeper seams is bound to be higher compared to that of shallow deposits. The actual cost of mining inter-alia depends upon thickness and depth of seams, nature of roof and floor rocks, geo-mining conditions including presence of gas and water, the extent of mechanisation and the method of mining.

Coal Production

2370. SHRI SURAJ MANDAL : Will the Minister of COAL be pleased to state :

(a) the quantum of coal production in the Bharat Coking Coal Limited and Central Coalfields Limited during each of the last three years and current year upto July 31, 1995;

(b) the quantum of consumption of the coal in India to the mini coal traders and other consumers (Grade-wise coal); and

(c) the quantum of coal exported by the Government during the said period?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA) : (a) The Coal production in Bharat Coking Coal Limited (BCCL) and Central Coalfields

Limited (CCL) during last three years i.e. 1992-93 to 1994-95 and upto July, 95 is as under :

(Million Tonnes)				
Company	1992-93	1993-94	1994-95	1995-96 (upto July, 95)
BCCL	28.06	29.04	28.76	8.26
CCL	32.38	33.51	31.29	8.05

(b) The grade-wise quantity of coal supplied by CIL to various consumers during 1993-94 and 1994-95 is as under :

(Million Tonnes)		
Grade of Coal Despatched	1993-94	1994-95
Non-coking		
A	3.65	3.78
B	21.80	20.35
C	40.47	38.14
D	22.49	27.87
E	30.36	32.31
F	54.40	59.50
Coking		
Steel/Washery	25.77	23.62
Medium Coking	0.61	0.67
Semi/Other coking	3.33	3.36
NLW Coal	10.47	9.78

The scheme for selling coal to mini coal traders under Liberalised Sales Schemes was introduced in August 1993. Out of a total despatch of 1.86 million tonnes and 3.72 million tonnes of coal under Liberalised Sales Scheme by CIL, 0.29 million tonnes and 0.57 million tonnes of coal was sold in year 1993-94 and 1994-95 respectively to the mini coal traders.

(c) As per information furnished by CIL the quantity of coal exported by CIL during last three years is as given below :

(Million Tonnes)	
1992-93	0.13
1993-94	0.10
1994-95	0.11

Welfare Schemes for Tribal Communities

2371. SHRI GOPI NATH GAJAPATHI : Will the Minister of WELFARE be pleased to state :

(a) the details of various tribes dwelling in different parts of Orissa;

(b) whether the Union Government have introduced schemes for the welfare of these tribal communities in the State;